

the Bombay Railway Station is miserable. The same is true of other places also where with the increase in population, slums have come up near the Railway Station making the area a virtual dumping ground. I would like to draw the attention of the hon. Minister, particularly, to the slums near the Moradabad Railway Station which are very dirty. The drainage system in these slums is very bad. There is a drain which passes below the railway line. The sullage of this drain overflows and enters the city. Would the hon. Minister pay attention to this problem, so that all these slums are cleaned.

MR. SPEAKER : Do you want to reply this ?

[English]

SHRI MADHAVRAO SCINDIA : I require separate notice.

Mr. SPEAKER :
 Chaudhary Ram Parkash —Not present
 Shri Shanti Dhariwal —Not present
 Shri R.P. Das —Not present
 Shri M. Raghuma Reddy —Not present
 Shri Manik Reddy —Not present

Assistance to Karnataka for Family Planning Programmes

*229. SHRI M.V. CHANDRASHEKARA MURTHY;†
 SHRI V. SREENIVASA PRASAD :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the amount provided to Karnataka State during the current plan period for family planning programmes ;

(b) whether the Karnataka Government has reportedly asked for more assistance from the Centre ; and

(c) if so, whether any decision has been taken by Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). A statement is given below.

Statement

(a) The following amount has been released to the State of Karnataka during current plan period for family welfare programmes :

Year	Rupæes in Crores
1985-86	27.88
1986-87	35.21
1987-88	22.99

(Upto February, 1988)

(b) and (c). An amount of Rs. 22.99 crores has been released to Karnataka during current year. The State has not projected their request for enhanced assistance on any specific count except under 'Mass Education and Media' for which the State has asked for Rs. 33.00 lakhs. Against this, Rs. 21.30 lakhs has been released so far. State has been requested to provide detailed expenditure statements. The Central Government is committed to disburse entire expenditure incurred under the Family Welfare Programme within the parameters of approved pattern of schemes. The final amount to be released, if any, to the Karnataka will be determined as soon as the detailed expenditure statement is sent by the State Government.

SHRI M.V. CHANDRASHEKARA MURTHY : Mr. Speaker, Sir, we all agree that the development of the country has slowed down on two counts—one, on the limited resources and the other, on the population growth. In view of this, I want to know from the Hon. Minister what is the present national average of birth rate and the actual performance in respect of the Karnataka State since 1983 after the inception of Janata Government in Karnataka ?

KUMARI SAROJ KHAPARDE : Sir, the Hon. Member is asking about the Karnataka State. Will he repeat it again ?

SHRI M.V. CHANDRASHEKARA MURTHY : Mr. Speaker, Sir, the development of the country actually has slowed down because of two counts,—one, limited resources and the other, population growth. In view of this, I want to know from the Hon. Minister what is the present national

average of birth rate and the actual performance of Karnataka Government since 1983 after the inception of Janata Government? I would like to know whether they are taking it seriously?

(Interruptions)

PROF. MADHU DANDAVATE : Matter is under consideration.

(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA) : As regards the national average of birth-rate, it is 32 per thousand.

SHRI M.V. CHANDRASHEKARA MURTHY : What is the actual performance of Karnataka?

KUMARI SAROJ KHAPARDE : Sir, the national average of birth-rate is 32.4 per thousand and for Karnataka, it is 28.8 per thousand.

SHRI M.V. CHANDRASHEKARA MURTHY : My second question would be that the Ninth Finance Commission has demanded that the due weightage should be given to those States which are actually having low, comparative birth-rates. In view of this, I want to know from the Hon. Minister whether the Government propose to take any deterrent action against those States which have not taken family planning seriously.

KUMARI SAROJ KHAPARDE : About what the Hon. Member has mentioned just now in his supplementary question I would like to tell him that it is for the National Development Council to decide. It is not upto my Ministry to decide what action we should take.

SHRI M.V. CHANDRASEKARA MURTHY : That comes under the Ministry of Health and Family Welfare.

SHRI V. SREENIVASA PRASAD : I am really surprised to see the statement because sometime back our Karnataka Chief Minister along with other opposition ruled States' Chief Ministers had met the Prime Minister and stressed about the

family planning programme which requires huge money and all that. But here in the statement it is said that the State has not projected the request for enhanced assistance on any specific count except under 'Mass education and Media'.

Because of this population growth the development in the State actually has been slowed down. Unless this is arrested, the Government would find it difficult even to provide basic amenities like health and education. Therefore, in order to check the population growth through family planning, a compensation criterion should be adopted for States which show less than the average population growth. Such measures would really protect the States which take the family planning programme seriously. Would you consider this proposal?

KUMARI SAROJ KHAPARDE : It is a very good suggestion. He can send the written proposal to my Ministry. We would definitely think over it.

DR. KRUPASINDHU BHOI : I want to get a clarification from the Hon. Minister. She had mentioned the birth rate as 3.2% that means 32 per thousand and 2.8% in respect of Karnataka. What is the exact position of the decadal percentage of growth in this year totally in the country—the growth rate; not the birth rate—and what is the exact position in Karnataka?

I would like to know whether the Minister is contemplating to achieve by 2000 AD the goal of 11% of decadal percentage of growth. If not, what are the constraints?

SHRI MOTI LAL VORA : To achieve the goal, we require his assistance also.

SHRI AMAL DATTA : I think at the moment the Government's family planning programme.

AN HON. MEMBER : The Government has no family.

SHRI AMAL DATTA : It is Government's programme in respect of family planning by others.

PROF. MADHU DANDAVATE : There is a population explosion on that side Sir.

(Interruptions)

SHRI AMAL DATTA : It mainly emphasises on terminal methods and by the time the terminal methods are applied particularly in the case of women, they have already passed the age where they are most fecund in the sense that they would have already given birth to the desired number of children.

AN HON. MEMBER : Undesired.

SHRI AMAL DATTA : It is undesirable to you; but it is desired by them. What the unofficial experts in this line suggest is that more emphasis should be laid—more allocation of funds and people etc.—on non-terminal methods and that also will have to be supported by proper programmes for motivation which can be done through the Government controlled media like Doordarshan, All India Radio and other newspapers, creating a separate ethos and separate motivation for a small family norm which has not yet been achieved. What is the Government thinking on these two points ?

KUMARI SAROJ KHAPARDE : I would like to partly answer to the question of the hon. Member that 57% of the acceptors in 1986-87 were of methods other than sterilisation.

Allotment of Surplus Railway Land

*230. **SHRI NARAYAN CHOUBEY :** Will the Minister of RAILWAYS be pleased to state :

(a) the surplus railway land in different zones ; zone-wise;

(b) the railway land in unauthorised possession, zone-wise;

(c) whether it is proposed to allot surplus land to institutions/persons on specific terms and conditions to avoid the possibility of encroachments;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

[*Translation*]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) and (b). Infor-

mation is being collected and will be laid on the table of the Sabha.

(c) No, Sir.

(d) and (e). Do Not arise.

[*English*]

SHRI NARAYAN CHOUBEY : Sir, you have heard the reply. (A) : Yes, Sir. (B) : No Sir, and (C) : Very good, Sir. Today is the birthday of the Railway Minister, Scindiaji and I wish the return of his birthday for many future years. But what I would like to say is that it has become a menacing problem for the railway colonies. In many places on the railway lands colonies have been so settled that whatever Scindiaji or Government try to do it is difficult to evict them. Where will the poor people go and whatever is still left is being grabbed daily, hourly and per minute and the entire Government machinery is a silent spectator to the grabbing of this railway land. I had brought it to the notice of the Government as early as on 21.3.1984 and the Government was kind enough to send me a reply in May, 1984 saying some proposal for setting up the land management authority is under active consideration but even today in their reply they say the information is being collected and will be laid on the Table of the House. So since 1984 till today what have they been doing ? I would like to know whether this land management authority has been formed or not. If not, why not ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : It has not been formed. It was not required and that is why it was not formed.

SHRI NARAYAN CHOUBEY : That means, Sir, we have been bluffed. It is the letter of the Government and not mine proposing for setting up a land management authority. Now he says it is not required. Then the reply should have been it would not be formed. If it is not required then does the Government allow that whosoever wants to acquire and grab railway land may continue and there is nothing for the railways to do now. Is that the answer of the railways ?